

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

P.A.No.46/95  
(O.A-970/92)  
Brij Singh

Date of order: 21.7.1995

: Applicant

Vs.

Union of India & Ors. : Respondents

Mr.P.N.Mathur : Counsel for the applicant

CORAM:

Hon'ble Mr.O.P.Sharma, Member(Adm.)

Hon'ble Mr.Patan Prakash, Member(Judl.)

PER HON'BLE MR.O.P.SHARMA, MEMBER(ADM.).

This Review Application has been filed by Shri Brij Singh, who was the applicant in O.A.No.970/92 in respect of order dated 4.5.95 passed in the said O.A. In the O.A., the applicant had prayed that the order of transfer of the applicant from Jaipur to Gauhati may be quashed. The application was dismissed by the Tribunal for the reasons stated in the order dated 4.5.95.

2. In the Review Application, the applicant has stated that the Tribunal did not enter into the controversy about the transfer of the applicant in accordance with the policy at Anxx.A4 which was submitted alongwith the O.A, although there was a specific prayer to this effect in the O.A. On a perusal of the order dated 4.5.95, it is seen that the Tribunal had specifically referred in para 2 of the order to instructions contained in Anxxs.A3 and A4 that normally Group-C and Group-D employees should not be transferred and in any case not to distant places. The Tribunal had come to the conclusion as stated in para 5 of the order that Anxxs.A3 and A4, relating to transfer norms or guidelines are not statutory rules to be followed in all circumstances and rather these are only guidelines to be observed in general.

3. As regards the other grounds in the application for review, these are a reiteration of what had been stated in the

O.A and these were considered while disposing of the O.A. The applicant now basically wants reappreciation of his arguments and substitution of the earlier decision of the Tribunal with one favourable to the applicant. This is not permissible under Order XXXVII Rule 1 of the CPC. The Review Application being without merit, is dismissed in limine.



(Ratan Prakash)

Member (Judl.).



(O.P. Sharma)

Member (Adm.).